

**REPORT ON O.A.NO.163 OF 2021**

- 1 It is submitted that, Suo-moto case was taken up with regard to Kesarisamudram Irrigation Tanks situated at Nagarkurnool village and Mandal based on the news item published in Telugu Eenadu News paper edition on 13.07.2021 under the caption " Indiscriminate encroachment of Tanks and ponds in Hyderabad corporation and other municipalities".
- 2 In this regard, it is to submit that the above subject matter has already been covered in OA 182/2020 filed by the Dr. Nagam Janardhan Reddy and others.
- 3 The Municipal Commissioner, Nagarkurnool issued notices for demolition of structures under Kesarisamudram tank. However petitioners raised objections that, Irrigation authorities conducted survey without issuing notices to the concerned and they will abide by the survey report if survey has been taken up duly issuing notices to all the concerned and disposing the objections raised by the objectors as per the rules.
- 4 Therefore, in order to avoid legal repercussions survey was Conducted again from 12.08.2021 to 14.08.2021 duly issuing notices to all the concerned and also issuing a general notice. As per the survey report 41 encroachments are falling under FTL/Buffer Zone and till date there are (23) WPs filed before the Hon'ble Court in the matter.
- 5 Finally it is submitted that, since survey of Kesarisamudram FTL/Buffer Zone Irrigation Tank, Nagarkurnool is completed diligently, the Municipal Commissioner, Nagarkurnool given the intimation and issued Notices U/s 174 (4) & U/s 178 (2) & (8) of Telangana Municipality Act 2019, to the 41 encroachers for

Changing the nature of land and eviction vide No. G/1116/ NGKL/ 2020, dated 07.10.2021 under Kesarisamudram tank.

- 6 Further it is to informed that the District Task Force (DTF) Team (Enforcement Squad), Nagarkurnool Municipality taken action on encroachments by following due course of law and Hon'ble Court Orders thereon if any in the same matter. So far 11 encroachments are removed out of Forty-One (41) encroachments.

The details of removal properties of encroachers are as under.

SI. No.	Name of the Encroacher	H.No. /Sy. No.	GPS Co-ordinates		Type of Structure	Remarks
			East	North		
1	Sri. Vijay Kumar	Sy. No. 16	0212354	1825476	Water plant (AC Sheet roofing).	Action taken by Enforcement Squad.
2	Sri. Md. Jahangir S/o Jaffer Ali	Sy. No. 39/E	0214355	1826458	Construction of Building at Column stage.	Action taken by Enforcement Squad.
3	Sri. Malishetty Papaiah	Sy.No .17	0212196	1825459	Foundation.	Action taken by Enforcement Squad.
4	Smt. Krishnamma	Sy. No. 23	0211652	1826048	Compound Wall.	Action taken by Enforcement Squad.
5	Sri. Shivaji Rao	Sy. No. 16	0212336	1825420	Residential House under construction.	Action taken by Enforcement Squad.
6	Sowbhagya garden compound wall.	Sy.No .360	0212193	1825439	Compound wall.	Action taken by Enforcement Squad.
7	Govt. Building	Sy.No .303	0210412	1827080	Z.P.P. Building.	Action taken by Enforcement Squad.

8	Layout	Sy.No 27 to 40	0211240	1826253	Soil dump	Action taken by Enforcement Squad
9	Palamuru Raju s/o Thirupathaiah	Sy.No .16 Uyyal awad a	0210981	1826522	Compound wall	Action taken by Enforcement Squad
10		Sy.No .9	0212949	1825390	Soil Dump	Action taken by Enforcement Squad
11		Sy.No .17	0212140	1825483	Soil Dump	Action taken by Enforcement Squad

7 The encroachers are approaching different courts for avoiding action by the District Task Force (DTF) Team. The District Administration is filing the Counter and getting the necessary orders from the Hon'ble Courts to safeguard the Kesarisamudram Water Body. So far 15 Court Cases were disposed among 23 Court Cases in Hon'ble High court of Telangana.

The details of cases filed various courts by the encroachers are as under.

SI. No	W.P No & Year	Petitioners	Status
1	2596/2020	1). G. Shalini W/o G. Srinivas and others 2). R. Divya Sindhura D/o Srinivasa Rao	Disposed on 14.02.2020
2	13805/2020	1). Uppala Chinnaiaha, S/o Chennaiah, R/o Ramnagar, Nagarkurnool and 25 others	Disposed on 23.11.2020
3	13712/2020	1). Cheruvu Venkata SrinivasaRao and other S/o Ram Rao R/o Nagarkurnool 2). Cheruvu NarasimhaRao, S/o Ram rao R/o Nagarkurnool	Disposed on 23.11.2020
4	14826/2020	1). Mididdidi Shyam Sundar S/o M. Narsimhaiah R/o Nagarkurnool	Disposed on 09.10.2020

5	18872/2020	1). Mididdidi Shyam Sundar S/o M. Narsimhaiah R/o Nagarkurnool	Pending
6	21887/2020	1). Mididdidi Shyam Sundar and others S/o M. Narsimhaiah R/o Nagarkurnool 2). G. Shalini W/o G Srinivas R/o Nagarkurnool 3). Divya Sindhura W/o M. Sharath R/o Nagarkurnool 4). N. Vishnu Murthy, S/o Late Chandraiah, R/o Kothapet, Hderabad	Disposed on 03.12.2020
7	21996/2020	1).M.Pandurangaiah S/o M. Lakshmaiah, RMP Dorctor, Tarnikal Mahbubnagar.	Disposed on 04.12.2020
8	22231/2020	1). M. Laxmi W/o Gopal, Nagarkrunool	Pending
9	22827/2020	1).Dandugula Masaiah S/o Late D. Saraiah R/o Yendabetla, Ngarkurnool	Disposed on 15.12.2020
10	24243/2020	1). All Saints High School, Nagarkurnool rep by its Correspondence Roy Joseph, S/o P. Joseph, Nagarkurnool 2). Palai Raghavendra S/o Venkateswarlu, Nagarkurnool	Disposed on 29.12.2020
11	12004/2021	1). Shivaji Rao S/o Lakshmoji, Tudukurthi, Mahabubnagar	Disposed on 30.04.2020
12	12025/2021	1). Dasarla Radha, W/o Dasarla Rajanna, Boyapur, Bijinepally, Mahabubnagar Dist.,	Disposed on 30.04.2020
13	12208/2021	1).M.Pandurangaiah S/o M. Lakshmaiah, RMP Dorctor, Tarnikal Mahabubnagar	Pending Draft Counter Affidavit Submitted to the GP, High Court of Telangana for approval
14	27188/2021	1). Mididdidi Shyam Sundar and others S/o M. Narsimhaiah R/o Nagarkurnool 2). G. Shalini W/o G Srinivas R/o Nagarkurnool 3). Divya Sindhura W/o M. Sharath R/o Nagarkurnool 4). N. Vishnu Murthy, S/o Late Chandraiah, R/o Kothapet, Hyderabad	Pending Draft Counter Affidavit Submitted to the GP, High Court of Telangana for approval

15	27652/2021	1). All Saints High School, Nagarkurnool rep by its Correspondence Roy Joseph, S/o P. Joseph, Nagarkurnool	Pending Draft Counter Affidavit Submitted to the GP, High Court of Telangana for approval
16	27697/2021	Muddangula Nandini, D/o M. Pandu, Student Minor Rep next friend M. Parvathamma W/o Laxmaiah, Yendabetla, Nagarkurnool	Disposed on 08.11.2021
17	29839/2021	Smt Abida Begum, W/o Mohd Sultan R/o Ramnagar, Nagarkurnool	Pending Draft Counter Affidavit Submitted to the GP, High Court of Telangana for approval
18	30642/2021	Shaik Yaqoob Bin Osman Bawazeer S/O Late Shaik Osman Bin Abood Bawazaar R/o Arab Street, Nagarkurnool	Disposed on 26.11.2021
19	31295/2021	1).M.Pandurangaiah S/o M. Lakshmaiah, RMP Dorctor, Yendabetla Village, Nagarkurnool.	Disposed on 07.12.2021
20	33164/2021	1). Pagadala Bhargavi W/o Pagadala Satyam, Nagarkurnool 2). Dasarla Radha W/o Dasarla Rajanna, Boyapur, Bijinepally, Nagarkurnool 3). Shivaji Rao S/o Lakshmoji, Thoodukurthi, Nagarkurnool.	Disposed on 09.12.2021
21	O.S. 646/2021	1). Mohmad Ishaque Meya S/o Mohmad Jaffer, Nagarkurnool.	Pending Draft Counter Affidavit Submitted to the AGP /Juniour Civil Judge Court, Nagarkurnool for approval
22	11576/2022	1). Garlapati Santoshi W/o Garlapati Vijay Kumar and Others	Pending Writ Instructions Submitted to the GP, High Court of Telangana.
23	W.A.63/2022	1) Sri M.Pandurangaiah S/o M.Laxmaiah, RMP Doctor, Yendabetla Village, Nagarkurnool	Disposed on 24.02.2022

- 8 Finally it is submitted that further action of demolition will be taken up by the Municipal Commissioner, Nagarkurnool duly issuing notices to the all concerned.

Attested



Administrative Officer  
Collectorate, Nagarkurnool

Sd/-  
dt: 05/07/2022  
District Collector,  
Nagarkurnool dist.